GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:6701 ANSWERED ON:08.05.2013 SOCIO ECONOMIC AND CASTE CENSUS Dhurve Jyoti

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government is unable to complete its Socio-Economic and Caste Census (SECC) in time affecting the direct cash transfer scheme;
- (b) if so, the details thereof; and
- (c) The manner in which the Government manages direct cash transfer scheme effectively in the absence of an updated list of those below the poverty line as well as those who can claim benefits targeted for specific communities?

Answer

MINISTER OF STATE FOR PARLIAMNETARY AFFAIRS & PLANNING (SHRI RAJEEV SHUKLA)

- (a) to (b): The Socio-Economic and Caste Census (SECC 2011) was launched on 29th June, 2011. SECC 2011 is being conducted in a phased manner throughout the country by the respective State/Union Territory Administration with the financial and technical support of the Ministry of Rural Development. As on 29th April, 2013, 98.62 per cent of the enumeration work relating with this Census had been completed (Status of the same enclosed as Annexure I)
- (c): Direct Benefit Transfer (DBT) entails only a change in the process of flow of funds wherein funds are being transferred to the beneficiary's Aadhaar enabled bank account. It does not involve any change in the existing procedures being followed by the concerned Ministries for beneficiary identification.